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GOVERNMENT OF ODISHA
INFORMATION & PUBLIC RELATIONS DEPARTMENT

ORDER

File No. IPR-RTI-SICA-0001-2021/IPR 6605 /IPR Date 30.6.21

In the matter of selection of the State Chief Information Commissioner in the Odisha Information Commission the following High Level Scrutiny Committee is hereby constituted for short listing candidates for consideration of the Committee mentioned in Section-15(3) of the RTI Act, 2005.

1. Development Commissioner-cum-A.C.S-----Chairman
2. Additional Chief Secretary, GA & PG-----Member
3. Principal Secretary, Law-----Member
4. Principal Secretary , I & PR-----Member Convenor

The High Level Scrutiny Committee will function with following terms of reference:-

- To determine the methodology for short listing of applications.
- Using this methodology, shortlist candidates 3 times the vacancy.

By Order of Governor


Director

Memo No. 6606 /IPR, Bhubanewar Dated. 30/06/2021

Copy forwarded to P.S to Hon'ble Chief Minister, Odisha / P.S to Hon'ble Minister, I & PR for kind information of appropriate authorities.


Director

Memo No. 6607 /IPR, Bhubanewar Dated. 30/06/2021

Copy forwarded to the P.S to Chief Secretary/P.S to Addl. Chief Secretary-cum-Development Commissioner/ P.S to Principal Secretary, Law Department/P.S to Principal Secretary , I & PR Department/PA to Special Secretary, GA Department for kind information of appropriate authorities.


Director

Memo No. 6608 /IPR, Bhubanewar Dated. 30/06/2021

Copy forwarded to State Portal, E& IT Department, Secretariat, Bhubaneswar/System Analyst, I & PR Department with a request to publish it immediately at <http://inpr.odisha.gov.in> with a new link of "Formation of High Level Scrutiny Committee for short listing applicants to the posts of the State Chief Information commissioner" in the home page of I & PR Department.


Director